

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4519

ANSWERED ON:25.04.2005

DELAY IN ISSUING NOTIFICATION

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether 9.5 percent rate of interest in respect of Employees Provident Fund has not been made applicable so far even after taking a decision in this regard due to failure in issuing the notification;
- (b) if so, the facts in this regard and the time by when a notification is likely to be issued;
- (c) whether the Government has assessed the financial loss being suffered due to delay in issuing the above notification; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a) & (b): The Government is yet to declare the rate of interest for the year 2004-2005.
- (c) & (d): There is no direct financial loss occurring to EPF members on account of delay in declaration of rate of interest.